

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

O R D E R

No: 1259 Dated: 23-12-2017

In the interest of administration, and on the recommendation of the Hon'ble Committee for High Court Staff as duly approved by the Hon'ble Chief Justice, the following promotions are hereby ordered in different cadres of the High Court Staff, :-

- 1) S/Shri Jatinder Singh, Smt. Shashi Koul, Sudhir Singh (Section Officers), Zahoor Ahmad Khan, Ms. Meghna Shalla (Chief Librarians) and Rashid Munim, (Section Officer) are promoted as Assistant Registrar-II, in the grade of Rs. PB2-9300-34800 with grade pay of Rs. 4800/- against the available vacancies.

The promotion case of Shri Rampal, figuring at Sr. No. 1, working as Section Officer in his own pay and grade, is deferred, due to imposition of penalty of withholding of one increment with non-cumulative effect, in terms of High Court order No, 621 dated 04-08-2017.

The representation of Shri Subash Chander, being devoid of merit, is rejected.

- 2) Mrs. Veena Kumari, Head Assistant is promoted as Section Officer, in the grade of Rs. PB2-9300-34800 with grade pay of Rs. 4600/- and her seniority has been restored in the cadre of Section Officers below Bashir Ahmad Mir and above Shri Syed Shamin. The effect of her promotion shall be notional w.e.f., 06-04-2011 i.e., the date from which her juniors were given promotion as Section Officers and monetary w.e.f., 01-01-2013, i.e., the date on which the post of Section Officer fell vacant due to the retirement of Shri Mian Rafiq Ahmad.
- 3) Ms. Naseema Hassan, Court Officer is promoted as Section Officer in the grade of Rs. PB2-9300-34800 with grade pay of Rs. 4600/- against the available vacancy.
- 4) S/Shri Ashok Kumar, Kuldeep Singh, Ajmeer Singh, Showkat Hussain Qadri, Gopal Dass, Dileep Kumar Razdan, Pawan Kumar Sharma, Head Assistants are promoted as Section Officers in the grade of Rs. PB2-9300-34800 with grade pay of Rs. 4600/- against the available vacancies.
- 5) S/Shri Bahadur Singh and Shah Ji Bhat, Head Assistants, are promoted as Court Officers, in the grade of Rs. PB2-9300-34800 with grade pay of Rs. 4280/- against the available vacancies.

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The promotion of Shri Sham Lal, Head Assistant is deffered till such time his regular enquiry is concluded. Likewise the promotion of Mrs. Anita Kumari, Head Assistant, is not considered in light of order No. 400 dated 13-06-2017, whereby, she has been warned to remain careful in future.

The representation of Shri Brij Lal Singh, Head Assistant, can be considered only after SLP (C) No. 13607-610 of 2016 is decided.

- 6) S/Shri Bhawani Prasad, Molvi Mehboob Hussain, Ms. Tahira Parveen, Ravi Kumar, Pawan Kumar, Nighat Nasreen, Javid Ahmad Dar, Reyaz Ahmad Bhat, Ms. Naseema Mattoo and Suhail Ahmad Bhat, Senior Assistants are promoted as Head Assistants in the grade of Rs. PB2-9300-34800 with grade pay of Rs. 4200/- against the available vacancies.

The consideration of representation of Shri Rajeshwar Singh, Senior Assistant, for promotion to the post of Librarian is deferred.

- 7) Shri Khalid Sidique, Senior Assistant (now deceased) is placed in the cadre of Head Assistant notionally w.e.f., the date to be notified separately, till the date of his death.

- 8) S/Shri Baldev Singh, Manjeet Singh, Salim Rashid Rather, Kamla Devi, Baseer-ul-Haq, Sheikh Dawood, Abdul Rouf, Dalbir Singh Pathania, Ms. Nazia Nazir, Murtaza Ahmad Qureshi, Tarun Suri, Rajeev Joshi

and Mohammad Ashraf Paul, Junior Assistants are promoted as Senior Assistants in the grade of Rs. PB1- 5200-20200 with grade pay of Rs. 2400/-, against the available vacancies.

The promotions of S/Shri Baldev Singh and Salim Rashid Rather, shall be subject to the verification of their degree certificates and in case the certificates are found to be fake/fabricated, the said officials shall stand reverted back to the posts of Junior Assistants.

Note: -

- 1. The officials who, otherwise figure in the consideration zone as per their seniority in their respective cadre, being undergraduates, are not considered for their promotions to the next higher posts, as they do not possess the requisite qualification laid down for the relevant posts.*
- 2. The date(s) regarding the effect of promotions shall be notified separately.*
- 3. All the promotions shall remain subject to outcome of the SLP(C) No.13607-610 of 2016 titled Ashok Kumar & Ors etc. etc Vs. State of J&K & Ors. and in case the Hon'ble Supreme Court directs that the undergraduate officials of the High Court Staff shall be eligible for the promotion to the next higher post in the order of their seniority, in that event, the eligibility shall be determined on the basis of merit-cum-seniority and the undergraduates shall be considered for promotion, without disturbing their seniority which shall have the effect of the reversion of some of the officials considered for promotion at this moment against those posts.*
- 4. All the promotees shall continue with their present assignments till further orders.*

By Order.

23/12/17
(Sanjay Dhar)
Registrar General

No: 53074-82/NG Dated: 23-12-2017

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr. Justice _____
... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu, for information

4. Registrar Judicial, High Court of J&K, Jammu/Srinagar
5. Central Project Coordinator, e-Courts, with the direction to upload the same on the website.
6. Chief Accounts Officer, High Court of J&K, Jammu
7. Accounts Officer, High Court wing, Jammu/Srinagar
....for information and necessary action.

8. S/Shri _____
...for information and compliance.
9. Order Book.


Registrar General